

(b) the number sanctioned during 1973-74; and

(c) the procedure adopted for allotment of petrol pumps?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH-NAWAZ KHAN): (a) 44 Nos.

(b) One.

(c) the procedure adopted for allotted on the basis of customer potential in various towns/areas. There is no State-wise allotment of petrol pumps.

“Committee on Appointment of Officers in O. and N.G.C.”

9403. SHRI N. K. SANGHI: Will the & Power has therefore, been set up POWER be pleased to state:

(a) whether many top posts in O. & N.G.C. are lying vacant and if so, the number thereof; and

(b) whether the Haksar Committee has been entrusted with the task of finding out suitable personnel to man these posts and if so, reasons for delay in finding these personnel and by what time suitable persons will be posted?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH-NAWAZ KHAN): (a) No, Sir.

(b) An informal Committee was set up to assist the Minister of Petroleum and Chemicals in selecting a regular incumbent for the post of Chairman, ONGC. A regular incumbent has since been appointed to this post and he assumed charge of the post of Chairman ONGC on 10-4-1974.

Survey for non-implementation of Rural Electrification Schemes in Eastern Regions

9404. SHRI N. K. SANGHI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether many of the rural electrification schemes in Eastern regions of the country have not been implemented;

(b) whether any official survey has been conducted to find out how and why these schemes have failed and particularly their non-implementation in the areas which have been declared backward; and

(c) if so, particulars of the findings of the survey with regard to Rajasthan, Assam, West Bengal, Orissa and Meghalaya?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) The programme of rural electrification is formulated by the State Governments and implemented through their State Electricity Boards. On the basis of statistics compiled, it has been observed that the progress of rural electrification in the Eastern Region is comparatively slow. A Committee under the Chairmanship of Union Deputy Minister for Irrigation & Power has, therefore, been set up to examine the pace of rural electrification in the Eastern States and suggest remedial measures. The report of the Committee is still awaited.

(b) and (c). No official survey has been conducted by the Central Government for this purpose.

Irrigation Projects under Inter-state Dispute

9405. SHRI SAT PAL KAPUR: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the names and number of irrigation projects which have become